

2026
HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 2256–R(R&M)

Dated 6th day of May, 2026

In furtherance of the notices dated 06.02.2026 and 18.02.2026 of the *Appellate Side* with regard to promotional examination for the post of **Deputy Registrar (Court)** on the *Technical Branch, Appellate Side Establishment* in tune with *Annual Calendar'2026* and in view of the Written Test (Phase-I) held on 25.02.2026 in the process of said examination to fill up **01** (one) vacancy in terms of the decision of the *Hon'ble Recruitment & Promotion (High Court) Committee* in this regard, the following result of Written Test (Phase-I) of the candidates belongs to the cadre/post of *Assistant Registrar (Court)*, who appeared in the said written test, is being published for general information.

RESULT OF WRITTEN TEST (PHASE-I)

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks <i>(Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)</i>
1.	Smt. Sikha Kar <i>Assistant Registrar (Court)</i>	08	-
2.	Sri Biplab Das <i>Assistant Registrar (Court)</i>	19	Q
3.	Sri Rupam Roy Chowdhury <i>Assistant Registrar (Court)</i>	19 ½	Q
4.	Sri Suhridd Ranjan Mondal (S.C) <i>Assistant Registrar (Court)</i>	18 ½	Q
5.	Sri Amlan Ranjan Dutta Ray <i>Assistant Registrar (Court)</i>	15	-

N.B.: 'Q' denotes qualified for viva-voce

The 6th May, 2026

By Order

Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta